

FAQs on FSSAI recruitment

SI No.	Frequently Asked Question	Response/clarification
12.	What is the pay equivalence of Public Sector Banks/Insurance companies	The cost to company (CTC) criteria prescribed in the advertisement will be applicable for the employees of Public Sector Banks/Insurance companies.
13.	Which post(s) a contractual employee working on the rolls of FSSAI or other Govt. bodies are eligible to apply for?	The contractual employees who are being given consolidated pay aligned with government pay structure are allowed to apply for the similar post or one higher post subject to other conditions of eligibility prescribed in the direct recruitment advertisement. In case of contractual employees from other Govt. bodies, the applicant needs to submit a certificate from their present employer stating that their consolidated pay is align with the particular government scale in their department.
14	Quantum of Age relaxation to the contractual employees of Authority	<p>Persons working on the rolls of FSSAI on contract basis on the date of notification of RRs and continuing in the services of the Authority on the closing date of direct recruitment advertisement are uniformly allowed to apply for any post, if they have not attained the age of 50 Years on the closing date of advertisement on direct recruitment by relaxing the maximum age criteria. In addition to the above, persons who have attained the age of 50 years on the closing date of advertisement on direct recruitment may be given age relaxation of atleast as much period as they have served in FSSAI.</p> <p>This age relaxation will be allowed only upto maximum of three attempts across all categories of posts applied for where age relaxation is being allowed.</p>

In case of queries, you may reach out to us at recruitment.fssai@gmail.com.